

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

W.P.(C) No.41/2003

Association of Registration Plates

Petitioner(s)

VERSUS

Union of India &amp; Ors.

Respondent (s)

(With appln(s) for exemption from filing O.T.)

With W.P.(C) No.77/2003,W.P.9C) No.24/2003, W.P.(c) No.56/2003, T.C.(C) No.30-31/2003,T.C.(C) No.32/2003, T.C.(C) No.38/2003, T.C.(C) No.39-40/2003, T.C.(C) No.41/2003, T.C.(C) No.42/2003, T.C.(C) . . . . /2003(@ from T.P.(C) No.973/2002), T.P.(C) No.974/2002(With letter dated 19.7.2003 in T.P.(C) No.974/02,W.P.(C) No.395/2003

Date : 29.10.2003:This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)/

Respondent(s)

Ms. Indu Malhotra, Adv.

Mr. Mukul Rohatgi, ASG  
Mr. S. Wasim A. Qadri, Adv.  
Ms. Niranjana Singh, Adv.  
Mrs. Anil Katiyar, Adv.  
Mr. D.S. Mahra, Adv.

Mr. K.C. Kaushik, Adv.  
Mr. D.S. Mahra, Adv.

Mr. A.S. Rawat, Adv.  
Mr. D.S. Mahra, Adv.

Mr. A Agrawalla, Adv.  
Mr. K.V.Vijayakumar, Adv.

Mr. Harish N Salve, Sr. Adv.  
Mr. R.F. Nariman, sr. Adv.  
Mr. Joseph Pookkatt, Adv.  
Mr. Prashant Kumar, Adv.

Mr. Goodwill Indeevar, Adv.

Ms.Ruby Singh Ahuja, Adv.

Ms. Rachna Gupta, Adv.  
State of UttaranchalMr. Avatar Singh Rawat, Add. Adv. General  
Mr. Jatinder Kumar Bhatia, Adv.

Mr. Ranjan Mukherjee, Adv.

Mr.Ashok K. Mahajan, Adv.

Mr. Nalin Tripathi, Adv.  
Mrs. Sarla Chandra, Adv.

Mr. Praveen Swarup, Adv.

State of PunjabMr. J.K. Bhatia, Adv.  
Mr. R.S. Suri, Adv.

Mr. Vishwajit Singh, Adv.

Mr. Vijay Kumar, Adv.

Ms. Pragati Neekhara, Adv.

Mr. B.S. Banthia, Adv.

Mr. Saket Singh, Adv.

Mr. B.B. Singh, Adv.

Mr. Anil Suhrawardy, Adv.

Mr. Ashok Bhan, Adv.

Andaman&Nicobar, Ms. Sunita Sharma, Adv.

Lakshadeep, Daman, Mr. D.S. Mahra, Adv.

Dada & nagar Haveli Mr. A.S. Rawat, Adv.

State of Uttaranchal Mr. Avatar Singh Rawat, Adv.

Mr. J.K. Bhatia, Adv.

For Intervention

Mr. Nidesh Gupta, Adv.

Mr. Ashok H. Desai, Sr. Adv.

Mr. Rakesh K. Sharma, Adv.

Mr. K.V. Vijayakumar, Adv.

State of Pondicheery Mr. V. G. Pragasam, Adv. (NP)

UPON hearing counsel the Court made the following

O R D E R

Not tomorrow.

( N.K. Gandhi )

AR-cum-PS

( Om Prakash )

Court Master